

**Central Administrative Tribunal  
Principal Bench**

**OA No.3144/2017**

New Delhi, this the 14<sup>th</sup> day of March, 2019

**Hon'ble Sh. Justice L. Narasimha Reddy, Chairman  
Hon'ble Sh. Mohd. Jamshed, Member (A)**

Dr. Ajay Kumar Gupta,  
Group 'A', Aged 61 years,  
S/o Shri Mahesh Chand,  
R/o D-II/315, Pandara Road,  
New Delhi-110003.

...Applicant  
(By Advocate : Shri Ashish Nischal )

**Versus**

1. Union of India,  
Through its Secretary,  
Ministry of Health and Family Welfare,  
Nirman Bhawan,  
New Delhi-110108.
2. Maulana Azad Medical College,  
Through its Dean,  
Government of NCT of Delhi,  
Bahadur Shah Zafar Marg,  
New Delhi-110002.

...Respondents

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman :-**

The learned counsel for applicant seeks permission of the Tribunal to withdraw the OA. Permission is accorded. Accordingly, the OA is dismissed as withdrawn.

There shall be no order as to costs.

**(Mohd. Jamshed)  
Member (A)**

**(Justice L. Narasimha Reddy)  
Chairman**

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